

File No. N-9/20/2014-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House, 26, Mansingh Road,
New Delhi-110011
Dated: 29th March, 2017

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 3, 27,085/- (Rupees Three Lacs Twenty Seven Thousand Eighty Five Only) to Judicial Academy Jharkhand towards **Final Demand** out of the total project cost of Rs. 10,00,000/- (Rupees Ten Lacs Only) (non-recurring expenditure) for under taking research project titled "Study on Major Bottlenecks in Procedural Laws affecting expeditious conclusion of Criminal trials and measures needed to remove such bottlenecks" as per the terms of the agreement signed by Judicial Academy Jharkhand with Department of Justice on 27th May, 2015. The 1st & 2nd instalments amounting to Rs. 2 lacs and 4 lacs were released to the Judicial Academy Jharkhand, the implementing Agency vide this Department's sanction orders of even nos. dated 27th May, 2015 and 19th January, 2016 respectively.

2. The expenditure involved is debitable to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 7-8.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 381 dated 27.03.2017.



(C.K. Reejonia)

Deputy Secretary to the Government of India
Telefax: 23072146

To,
**Pay & Accounts officer,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi**

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Judicial Academy Jharkhand.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, Judicial Academy, Jharkhand, Meur's Road, Ranchi, Jharkhand.
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.